

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Notice may be sent to all respondents by regd. post / A-D.

AB
29-11-99

~~S.D. (J)~~
Proposed
28-11-99

3. ORDER DATED 23.02.2004.

Heard Mr. P. K. Padhi, Learned Counsel for the Applicant and Mr. A. K. Bose, Learned Senior Standing Counsel appearing for the Respondents. By producing a letter No. B.3/S-307(CAT) dt. 28.1.2004, learned Senior Standing Counsel appearing for the Respondents submitted that Sri Surendra Kumar Kisan, Applicant, in this Original Application who was provisionally appointed as GDSBPM of Tudaloga BO on 31.8.98 has since been dismissed from service w.e.f. 30.10.03 consequent upon a proceedings initiated under rule-10 of GDS (Conduct and Service) Rules, 2001. In the aforesaid facts and circumstances of the case, this Original Application has become infructuous and is accordingly dismissed. No costs.

Vice-Chairman

Member (Judl.)

Copies of order
Dr 23/2/04 23 sec.

h
11/3